

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1712  
(To be answered on the 20<sup>th</sup> December 2018)**

**VIP PROTOCOL AT DELHI AIRPORT**

**1712. DR. RAVINDRA KUMAR RAY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a): the name of the company entrusted with the responsibility of VIP protocol/lounge at Delhi Airport along with the conditions under which this responsibility has been given;
- (b): whether GMR is not providing assistance to Hon'ble Members of Parliament during journey in Delhi on the pretext of shortage of staff;
- (c): if so, whether the Government proposes to discontinue the services of the said company and to entrust this responsibility to any other company;
- (d): if so, the details thereof;
- (e): if not, the reasons therefor;
- (f): the total number of employees working in the said company at present along with the details thereof, post-wise;
- (g): whether the Government proposes to inquire into the PF and other data of the said company;
- (h): if so, the details thereof; and
- (i): if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

- 
- (a): As per provision of Operation, Management and Development Agreement (OMDA), Delhi International Airport Ltd. (DIAL) is operating a VIP Lounge and a ceremonial lounge for the use and comfort of designated guests adhering to the extent instructions relating to protocols and courtesies.
  - (b): No Madam. DIAL is providing all requisite assistance to Hon'ble Members of Parliament through well appointed reserved lounges located at various terminal of IGI Airport.
  - (c) to (e): Does not arise in view of (b) above.
  - (f): DIAL guest relation teams comprises of 40 officers and 90 attendants deployed in three shift at three terminals of the airport.
  - (g): No Madam. However it was informed by DIAL that regular inspection audits are conducted by PF authorities from time to time.
  - (h) and (i): Does not arise in view of (g) above.

\*\*\*\*\*